

ITEM NO.801

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).  
22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 1306/2014 19/05/2015 in LPA No. 14965/2013 19/05/2015 in CWJC No. 16016/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in LPA No. 745/2014 19/05/2015 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC. Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC. Respondent(s)

(With interim relief and office report)

WITH SLP(C) No. 22947-22949/2015

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and Office Report)

SLP(C) No. 31449/2015

(With Office Report)

Conmt. Pet.(C) No. 367-369/2016 in SLP(C) No. 22304-22306/2015  
(With appln(s) for exemption from filing O.T. and office report)

Date : 27/09/2016 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Anurag Pandey, AOR

Mr. Amit Pawan, AOR

Mr. Dhruv K. Jha, Adv.

Mr. Kiran Kumar Jaipurkar, AOR

Ms. Pragya Baghel, AOR

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.(Mentioned by)

Mr. Gopal Singh, AOR

Mr. Shivam Singh, Adv.

Mr. Arun K. Sinha, AOR

Mr. Dushyant Parashar, AOR

Mr. Gopal Jha, AOR

Mr. Gopal Singh, AOR

Ms. Manju Jetley, AOR

Mr. Gyan Prakash Srivastava, AOR

Mr. Durga Dutt, Adv.

Mr. Himanshu Munshi, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Subhro Sanyal, AOR

Ms. Namita Choudhary, AOR

Ms. Reena Pandey, AOR

Ms. Udita Singh, AOR

UPON being mentioned the Court made the following  
O R D E R

List the matter on Tuesday, the 4<sup>th</sup> October, 2016 as  
first item subject to overnight part heard.

(DEEPAK MANSUKHANI)  
AR-CUM-PS

(RAJINDER KAUR)  
COURT MASTER